

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.7

CA 27/2022 IN CP 3638/MB/2018

IN THE MATTER OF:

Union of India	...	Petitioner
V/s		
Infrastructure Leasing & Financial Services Ltd & Ors	...	Respondent

Order under Section 242(4),241-242 of the Companies Act, 2013

Order delivered on 25.01.2022

CORAM:

JUSTICE PRADEEP NARHARI DESHMUKH
HON'BLE MEMBER (JUDICIAL)

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For Petitioner: Mr. Ashish Kamat Mr. Adarsh Saxena, Drishti
Das and Roma Bhojani

For Respondent :

ORDER

By consent of the Advocate for the Applicant, list this matter on
02.02.22.

Sd/-

(JUSTICE PRADEEP NARHARI DESHMUKH)
MEMBER (JUDICIAL)

Sd/-

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)